

the composition of the Board of Directors (Interim Committee of Management) has been fixed from time to time by the said High Court. The High Court passed final orders on the petition on 22nd May, 1961. Special appeals were filed against the orders and a Division Bench of the High Court, acting as the appellate court, delivered its judgement on 14th February, 1962. The Board of Directors as eventually constituted by the appellate court consists of 8 persons with Shri H. S. Chaturvedi, a retired High Court Judge, as chairman and managing director. The appellate Court directed, *inter alia*, that the Interim Committee of Management should call a general meeting of the company in January 1963 to elect a Board of Directors which should come in office from 1st February, 1963. Recently, some shareholders have filed an application before the High Court praying for a direction for calling an early general meeting of the shareholders for electing a new Board of Directors.

(b) No, Sir.

(c) Does not arise.

Mundhra Concerns

1640. Shri Indrajit Gupta: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the former Mundhra concerns like "British India Corporation" and "Jessop's" have now fully recuperated their losses and regained financial stability;

(b) whether Government propose to maintain or extend their direct holdings in these concerns; and

(c) whether there is any proposal to nationalise any of them?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Of the companies which were under the control of Shri H. D. Mundhra some time ago and which are still in operation, the important ones are the British India Corporation Ltd., Kanpur, Jessop &

Co. Ltd., Calcutta and Richardson & Cruddas Ltd., Calcutta. Out of these, British India Corporation Ltd. and Jessop & Co. Ltd., have fully recuperated their losses and have regained financial stability. The financial position of M/s. Richardson & Cruddas, however, has not yet been stabilised although the company has been able to wipe off some of its past losses from out of the profits earned by it since 1st July, 1958. It is not possible at this stage to define exactly the extent of the liabilities.

(b) and (c). The Central Government's direct holding consists of 11,54,773 equity shares in the British India Corporation Ltd. There is no proposal before the Government for alteration in the holdings in the company. In view of the importance of Jessop & Co. the management of the undertaking is presently with the Government under the Industries (Development & Regulation) Act which will continue till May, 1963. Future action for ensuring the proper management and control of the company will be considered in due course.

Heavy Electrical Industries in Poona

1641. Shri Jedhe: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that survey was made in Poona District, in Maharashtra State, for the setting up of Heavy Electrical Industries and any other industries; and

(b) if so, the details thereof?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). Yes, Sir. The Technical Committee on Heavy Electrical Projects set up to consider the location for the establishment of the two new Heavy Electrical Projects and the High Pressure Boilers Plant in the public sector inspected, *inter alia*, certain sites in the Poona district of Maharashtra with a view to ascertaining their suitability for the location of these projects.

Copies of the summary report submitted by the Technical Committee were placed on the Table of the Lok Sabha in reply to Lok Sabha Starred Question No. 2, on the 20th November, 1961.

Priced Publications brought out by Publications Division

1642. Shri Inder J. Malhotra: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of priced publications brought out by the Publications Division of the Ministry of Information and Broadcasting during the period from 1957 to 1962;

(b) the details of such publications;

(c) whether any profits were made; and

(d) if so, how much?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): (a) and (b). The total number of priced publications brought out by the Publications Division during the period April, 1957 to March, 1962 was 692. Of these, 586 were books and pamphlets. The number of magazines was 22 in 1957-58 and 21 thereafter.

(c) and (d). No profit and loss accounts are maintained for the Division as a whole, because the Publications Division is meant to bring out the publications for general information, tourist publicity and for Five Year Plan Publicity. It is not a commercial organization.

Indian Missions Abroad

1643. Shri Inder J. Malhotra: Will the Prime Minister be pleased to state:

(a) the number of posts of Press attaches in various Indian Missions abroad; and

(b) whether the incumbents of these posts are from the I.F.S. cadre

or specially recruited?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) There are 54 Press Officers abroad. Of these 6 are Public Relations Officers, 32 are Press Attaches and 16 are Assistant Press Attaches.

(b) Of the officers stationed abroad, 2 belong to I.F.S. (A) cadre, 5 to I.F.S.(B) cadre and the rest were specially recruited for publicity work.

Manufacture of Zip Fasteners

1644. { Shri Warior:
Shri Vasudevan Nair:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of factories that have been set up in India to manufacture zip fasteners till now; and

(b) how many new licences have been issued during the last one year to start new factories to expand this industry?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Large Scale Sector: 6 units; Small Scale Sector: 1 unit.

(b) None.

Industrial Estates in Kerala

1645. { Shri Warior:
Shri Vasudevan Nair:

Will the Minister of Commerce and Industry be pleased to state:

(a) how many industrial units are operating in the Industrial Estates of Kerala;

(b) the total accommodation of the Estates; and

(c) the accommodation in the new